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Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, New Delhi-110 011.

Dated:11<sup>th</sup> March, 2022.

## **NOTIFICATION**

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Vipin Sanghi, senior-most Judge of the Delhi High Court, to perform the duties of the office of the Chief Justice of the Delhi High Court, with effect from 13.03.2022 consequent upon the retirement of Shri Justice Dhirubhai Naranbhai Patel, Chief Justice, Delhi High Court.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 23383037

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The Manager, Government of India Press, Minto Road, New Delhi.

Dated 11.03.2022

## Copy to:-

- Shri Justice Vipin Sanghi, Judge, Delhi High Court, c/o the Registrar General, Delhi High Court, Delhi.
- The Secretary to Lt. Governor of Govt. of NCT of Delhi, Delhi.
- 3 The Secretary to Chief Minister of Govt. of NCT of Delhi, Delhi.
- 4 The Secretary to Chief Justice of Delhi High Court, Delhi.
- 5 The Registrar General, Delhi High Court, Delhi.
- 6 The Chief Secretary to Govt. of NCT of Delhi, Delhi.
- 7 The President's Secretariat, (CA.II Section), New Delhi
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/ PS to MOS (Law)/ PPS to Secretary (J).
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

(Arun Kumar Aggarwal)

Section Officer (Appointments)

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